GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 5378 TO BE ANSWERED ON 05.04.2023

COURSE COMPLETED APPRENTICE ACT

5378. SHRIMATI RAKSHA NIKHIL KHADSE: SHRI MANOJ KOTAK:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has proposed and issued guidelines to give weightage for the National Apprentice Certificate (NAC) holders from the National Council for Vocational Training (NCVT) to be added in the CBT marks obtained for recruitment in Railways for the Course Completed Apprentices Act candidates (CCAAs);
- (b) if so, the details thereof;
- (c) whether marks obtained in NCVT examination of CCAAS shall be given due weightage after conducting CBT for their entry through open recruitment in the 20 percent quota fixed for them;
- (d) if so, whether the aforesaid has been incorporated in the guidelines for preparation of final merit list in the direct recruitment; and
- (e) if so, the complete details thereof?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 5378 BY SHRIMATI RAKSHA NIKHIL KHADSE AND SHRI MANOJ KOTAK TO BE ANSWERED IN LOK SABHA ON 05.04.2023 REGARDING COURSE COMPLETED APPRENTICE ACT

- (a) to (c) Yes, Sir. In line with provisions contained under Section 22 of Apprentice Act, instructions have been issued vide Board's letter dated 13.04.2022 to give due weightage to Course Completed Act Apprentices (CCAAs) trained in Railway establishments and having National Apprenticeship Certificate (NAC) from NCVT (National Council for Vocational Training) such that one third of the marks in preparation of the final-merit list after conduct of CBT shall be based on marks obtained in their NCVT examination. They shall, however, be eligible for empanelment only after document verification and qualifying medical standards for the post.
- (d) and (e) Yes, Sir. The aforesaid has been incorporated in the guidelines issued for the preparation of final merit list. A Corrigendum and Amendment No.5 to Centralised Employment Notice (CEN) No.RRC-01/2019 was published on the official websites of Railway Recruitment Boards (RRBs) to this effect.
